

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3792
ANSWERED ON:19.04.2010
FINANCIAL ASSISTANCE TO SCS
Saroj Smt. Sushila

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a new scheme has been formulated by Dr. Ambedkar Institute to provide- financial assistance to the Scheduled Castes (SCs) for treatment in certain Government hospitals;
- (b) if so, the details thereof;
- (c) whether publicity of this scheme has been made among the targeted beneficiary group; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b) Dr. Ambedkar Foundation is operating the Dr. Ambedkar Medical Aid scheme.

The Scheme is meant to provide medical treatment facility to the patients belonging to Scheduled Caste and Scheduled Tribe Communities having an annual family income upto Rs. 1,00,000/- and who are suffering from major ailments which need surgery related to kidney, heart, liver, cancer, brain or any other life threatening disease including knee surgery and spinal surgery.

All Central/State Govt. Hospitals, State Govt. Medical Colleges attached Hospitals recognized by State Govt., Hospitals fully funded by either the State Govt. or Central Govt., all CGHS approved Hospitals, State Govt. Hospitals in District Headquarters where surgery treatment facility of the above disease is available are covered under the scheme.

75% of the estimated cost of the treatment is admissible, with a maximum limit of Rs. 1,00,000/-, in each case. Admissible medical aid is paid, directly to the Hospital.

(c) & (d) The copies of the scheme have been sent to the State Governments for giving adequate publicity to the scheme. The scheme is also available on the website of the Dr. Ambedkar Foundation.